

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P. No. 238 of 1997 In

O.A. No. 2024 of 1995

New Delhi this the 4th day of September, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE-CHAIRMAN  
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri S.K. Anand  
S/o Late Shri S.D. Anand,  
R/o SFS Flat No.511, G.H.13,  
(G-17 Area), Paschimpuri,  
New Delhi.

..Petitioner

By Advocate Shri K.L. Bhandula

Versus

1. Shri Ajit Kumar,  
Secretary to the Govt. of India,  
Ministry of Defence,  
South Block,  
New Delhi.
2. Lt. General Sinha,  
Engineer-in-Chief,  
Army Headquarters,  
Kashmir House,  
DHQ Post Office,  
New Delhi-110 011.
3. Chief Engineer,  
Central Command,  
(Major General Karke),  
Lucknow-226002.
4. Brig. A.K. Nagpal,  
Chief Engineer,  
Lucknow Zone,  
Lucknow (U.P.).
5. Shri Hira Lal,  
Commander Works Engineers,  
112, Taj Road,  
Agra Cantt. .... Respondents

ORDER (ORAL)

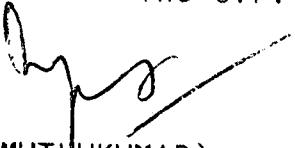
Hon'ble DR. Jose P. Vergheze, Vice-Chairman

The counsel for the petitioner states that  
there are indications that the orders are being

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implemented. In view of this, let this C.P. be permitted to be withdrawn. In case any grievance survives, the C.P. may be revived by filing an M.A.

The C.P. is disposed of.

  
(K. MUTHUKUMAR)  
MEMBER (A)

  
(DR. JOSE P. VERGHESE)  
VICE CHAIRMAN

Rakesh